

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.04.2024 (WEDNESDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 128/2024	SBL Construction Pvt. Ltd. Rep by its Chief Executive Officer, Nardev Singh Vs IVRCL Ltd. Rep by its Liquidator Sutanu Sinha	Mr. M Anil Kumar	
2	Comp App (AT) (CH) (Ins) No. 130/2024 For Condone Delay IA No. 349/2024 For Exemption IA No. 350/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd. & Anr. WITH	Mr. T Ravichandran	
3	Comp App (AT) (CH) (Ins) No. 132/2024 For Condone Delay IA No. 359/2024 To dispense with IA No. 358/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd. & Anr.	Mr. T Ravichandran	
4	Comp App (AT) (CH) (Ins) No. 89/2024 For Condone Delay IA No. 250/2024 To dispense with IA No. 251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd.	Mr. B Vijay	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 14/2024 Top dispense with IA No. 53/2024 For Stay IA No. 54/2024	K. Narayanasamy Vs J. Karthiga, RP of GK Steel and Allied Industries Ltd	Mr. EK Kumaresan	Mr. VV Sivakumar
6	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	Mr. S Sathiyarayanan
8	IA No. 59/2024 (Review Petition) in TA No. 79/2021 ((Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021) For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Ashok Kriplani, Erst. RP of Dreamz Infra India Ltd. Vs Konduru Prasanth Raju, RP of Dreamz Infra India Ltd.& 17 Ors.	Ms. Shweta Mahajan	
9	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	Mr. Abhijit Atur
10	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora-R8 Ms. N Madhusruthi-R10
11	Comp App (AT) (CH) (Ins) No. 369/2023 For Exemption IA No. 1126/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd. WITH	Mr. Arun C Mohan	Ms. Anuradha Bisani

12	Comp App (AT) (CH) (Ins) No. 456/2023 For Exemption IA No. 1424 & 1425/2023 For Condone Delay IA No. 1423/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator WITH	Mr. Arun C Mohan	Ms. Anuradha Bisanai
13	Comp App (AT) (CH) (Ins) No. 457/2023 For Condone Delay IA No. 1426/2023 To dispense with IA No. 1428/2023 For Exemption IA No. 1427/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Arun C Mohan	Ms. Anuradha Bisanai
14	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	M/s Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator	Mr. Rohit Jain	Mr. Pranay Agarwal
15	Comp App (AT) (CH) (Ins) No. 16/2024 For Stay IA No. 62/2024 Delay in filing of reply IA No. 234/2024	K. Narayanasamy Vs J. Karthiga, RP of GK Steel and Allied Industries Ltd. & 3 Ors	Mr. EK Kumaresan	Mr. VV Sivakumar- R1 Mr. Ravi Rajagopalan- R4
16	Comp App (AT) (CH) (Ins) No. 68/2024 Top dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Private Limited Vs Integrated Thermoplastics Limited	Mr. Jesus Moris Ravi	Mr. Varun Srinivasan
17	Comp App (AT) (CH) (Ins) No. 69/2024 For Urgent Hearing IA No. 203/2024 For Direction IA No. 202/2024 Additional docs IA No. 204/2024	H.M.Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S Hariprasad & Ors.	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 Mr. K. Rigved Prasad R3
19	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels Pvt Ltd & 2 Ors	M/s AK Mysamy & Associates	Mr.S Sathiyarayanan R2 Ms.Pavithra D- R1 & R3
20	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr Vs Sri Vijay Kumar Gunda & Anr.	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar- R1
21	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan-R3, R5
22	Comp App. (AT) (CH) (Ins) No. 220/2022 IA No. 476,542,918 & 1095/2022 For Urgent Hearing IA No. 225/2024	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors.	Mr. TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar- R4
23	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt. Ltd. & 4 Ors. Vs Viswaroopi Energy Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
24	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana

25	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
26	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs LEPL Peopletch Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
27	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Y Suryanarayana
28	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K
29	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 For Amendment IA No. 268/2022	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr	M/s Poovaya & Co	M/s Link Legal Ms. Pooja Mahajan- R2
30	Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
31	Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
32	Comp App (AT) (CH) (Ins) No. 247/2023 Delay in refiling IA No. 788/2023 For Exemption IA No. 789 & 790/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

33	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
34	Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
35	Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023	State Bank of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
and Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 To implead IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Disha Choudhary, Erst. Managing Director, Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	Mr. SD Singh	Mr. T Ravichandran- R1 Ms. P Chitra Nirmala- R2
2	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. Santosh Ukkur	Mr. T Sundar Rajan R2 M/s K Surendar and Chenthoori Pugazhendhi- R3
3	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
4	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 & 1322/2023 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr WITH	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar- R2
5	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing	S. Rajendran Vs South India Hotels Private Limited & 8 Ors.	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash-R9

	IA No. 20/2022 Additional docs. IA No. 7/2024	WITH		
6	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi- R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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